

COURT NO. 23
THE HONOURABLE SRI JUSTICE A V RAVINDRA BABU

To be Heard on Thursday The 27th day of June 2024(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CRLA/355/2024 IA 1/2024 Suspension Petition	JAJIMOGGALA APPA RAO Vs THE STATE OF AP	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR	VISAKHAPATNAM
2	CRLA/356/2024 IA 1/2024 Suspension Petition	GANJALA VENKATESH Vs THE STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR	KRISHNA
<u>INTERLOCUTORY</u>					
3	AS/307/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Injunction Petition	YENUGU LAKSHMI Vs KONDURU VENKA REDDY	SIVAPRASAD REDDY VENATI		SPS NELLORE
4	CRLA/4782/2024/ (Filing No.) IA 1/2024 Leave Petition	GALI SUDHA RANI Vs THE STATE OF ANDHRA PRADESH	MARRI VENKATA RAMANA		SPS NELLORE
5	CRLA/4799/2024/ (Filing No.) IA 1/2024 Leave Petition	GALI SUDHA RANI Vs STATE OF ANDHRA PRADESH	MARRI VENKATA RAMANA		SPS NELLORE
6	CRLA/4819/2024/ (Filing No.) IA 1/2024 Leave Petition	GALI SUDHA RANI Vs THE STATE OF ANDHRA PRADESH	MARRI VENKATA RAMANA		SPS NELLORE
7	CRLA/4821/2024/ (Filing No.) IA 1/2024 Leave Petition	GALI SUDHA RANI Vs THE STATE OF ANDHRA PRADESH	MARRI VENKATA RAMANA		SPS NELLORE

COURT NO. 23**THE HONOURABLE SRI JUSTICE A V RAVINDRA BABU****To be Heard on Thursday The 27th day of June 2024(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR BEING MENTIONED					
8	AS/587/2017	M/S R.V. INFRA PROJECT Vs PERNI LAKSHMI NARAYANA	K B RAMANNA DORA	SRAVAN KUMAR MANNAVA R1-APP BY SRAVAN KUMAR MANAVA. R2 TO R13 NOT NECESSARY PARTIES VIDE C.T. LC RECORD RECEIVED.	GUNTUR
9	AS/114/2023 IA 1/2023 Injunction Petition IA 2/2023 Injunction Petition IA 3/2023 Suspension Petition IA 4/2023 Miscellaneous Petition IA 5/2023 Vacate Stay Petition	S SUDHEER Vs GUMMADI BHAVANI	M R K CHAKRAVARTHY	P DURGA PRASAD R1 APPE P DURGA PRASAD. R2 & R3 - SERVED AS PER MEMO PROOF OF SERVICE VIDE USR/48755/2023. L C RECORD NOT RECEIVED.	VISAKHAPATNAM
ADMISSION					
10	CRLA/1768/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Spl Leave Petition	PATHALAPU SYAM SUNDAR Vs KANDUKURI VASU	VENKATESWARLU SANISETTY	P NAGENDRA REDDY PUBLIC PROSECUTOR R1 P NAGENDRA REDDY. R2 STATE P P. TRIAL COURT RECORD NOT RECEIVED.	PRAKASAM
11	CRLA/2564/2018	SK GHOUSE BASHA Vs THE STATE OF ANDHRA PRADESH	SATHEESH KUMAR EERLA	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD NOT RECEIVED.	SPS NELLORE
12	CRLA/62/2019	P.SUBRAMANYAM Vs A.BRAMHAIAH	P GANGA RAMI REDDY	V SUDHAKAR REDDY PUBLIC PROSECUTOR R1- V SUDHAKAR REDDY. R2-PP. TRIAL COURT RECORD NOT RECEIVED.	SPS NELLORE
13	CRLA/487/2019 IA 1/2019 Condone Delay Petition	SMT. DEVARAKONDA HEMA Vs THE STATE OF ANDHRA PRADESH	T LAKSHMI NARAYANA	PUBLIC PROSECUTOR (AP) K MOHAN RAMI REDDY R1-PP. R2 TO R5 - K MOHAN RAMI REDDY. TRIAL COURT RECORD NOT RECEIVED.	PRAKASAM
14	CRLA/532/2019 IA 2/2019 Condone Delay Petition	STATE BY IP Vs M.PRATAP KUMAR	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	NIMMAGADDA REVATHI R1-NIMMAGADDA REVATHI. TRIAL COURT RECORD NOT RECEIVED.	VISAKHAPATNAM
15	CRLA/209/2024	B YOGAMBA Vs P ANASUYA	TRIMOORTHY K G	G V GANGADHAR PUBLIC PROSECUTOR R1- G V GANGADHAR. R2-PP.	CHITTOOR
16	CRLA/253/2024 IA 2/2024 Condone Delay Petition	M/S GURRAPPASWAMY AUTO FINANCE AGENCY Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	PUBLIC PROSECUTOR (AP) R1-PP. R2-NOTICE REFUSED VIDE POSTAL ENDORSEMENT(POSTAL COVER RECEIVED).	YSR KADAPA

17	CRLA/343/2024 IA 1/2024 Suspension Petition	POTHI REDDY SANJEEVA REDDY Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	S M SUBHANI (SC FOR ACB AND SPL PP)	KURNOOL
<u>INTERLOCUTORY</u>					
18	CRLA/3938/2024/ (Filing No.) IA 1/2024 Leave Petition IA 2/2024 Condone Delay Petition	GANDHAM VENKATESWARA RAO Vs VEMURI KRISHNA ANJANEYULU	K K DURGA PRASAD		WEST GODAVARI
<u>FINAL HEARING</u>					
19	CRLA/210/2020	TETALI VENKATESWARA REDDY Vs DONGA MURALI KRISHNA	VENKATESWARLU KOLLA	MANGENA SREE RAMA RAO PUBLIC PROSECUTOR R1-M SREE RAMA RAO. R2-PP. TRIAL COURT RECORD RECEIVED.	WEST GODAVARI
<u>FOR WITHDRAWAL</u>					
20	AS/39/2018 IA 1/2022 Direction Petition	PALNATI RAGAPPA NAIDU Vs KOLLA VENKATESWARLU	C SUBODH	V V RAVI PRASAD SR APPE V V RAVI PRASAD. LC RECORD RECEIVED.	SPS NELLORE
<u>ADMISSION</u>					
21	AS/299/2024	B. BHASKAR Vs B.SABERA KHATOON	S LAKSHMINARAYANA REDDY	KARRI MURALI KRISHNA R1 TO R6- APP KARRI MURALI KRISHNA. R7&R8 NOTICE SENT.	KURNOOL
<u>INTERLOCUTORY</u>					
22	AS/94/2017 IA 1/2022 Fix an Early Date IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Petition IA 3/2024 L R Petition AS/1133/2016	VADICHERLA SREENATH REDDY Vs BATHINA SUBBA REDDY	C SUBODH	MAHESWARA RAO KUNCHEAM R1 APP MAHESWARA RAO KUNCHEM. R2 TO R4 SERVED. R5 REMAINED EX PARTE VIDE LOWER COURT JUDGMENT. R6 TO R9 (PROPOSED RESPONDENTS) - SERVED. LC RECORD RECEIVED.	SPS NELLORE
23	AS/1133/2016	VADICHERLA SREENATH REDDY Vs VEDAM RAVINDRA BABU	O MANOHER REDDY	. C SUMON R1-SERVED. R2-REMAINED EX-PARTE VIDE LOWER COURT JUDGMENT. R3-SERVED. R4-SERVED. R5-NOTICE SENT IN COMMON HIGH COURT BUT TAPPAL NOT RECEIVED FROM THERE. R6-APP C.SUMAN. LC RECORD RECEIVED.	SPS NELLORE
24	AS/13/2023 IA 2/2023 Injunction Petition AS/76/2023	KIMUDU LEELA PRASAD Vs KOTTAGULLI KOTIBABU	SUREPALLI MADHAVA RAO	BOLLA VENKATA RAMA RAO R1 & R2 APP BY B.VENKATA RAMA RAO. LC RECORD RECEIVED IN AS 76/23.	VISAKHAPATNAM
25	AS/76/2023 IA 1/2023 Stay Petition	TAMARABA APPARAO Vs KOTHAGULLI KOTIBABU	SUREPALLI MADHAVA RAO	BOLLA VENKATA RAMA RAO R1&R2 APP B .VENKATA RAMA RAO. LC RECORD RECEIVED.	VISAKHAPATNAM

26	AS/520/2023 IA 1/2023 Injunction Petition IA 2/2024 Substitute Petition	KARANAM SRINIVASA RAO Vs M/S GRUHA JYOTHI BUILDINGS AND ESTATE PVT LTD.	S.V.S.S.SIVA RAM	G RAMA GOPAL R1 TO R3 SERVED. R4&R5 - NOTICE RETURNED AS ADDRESSEE LEFT WITHOUT INTIMATION. R6 NO SUCH PERSON IN THE ADDRESS R7 SERVED. R8,R9,R10- NO SUCH PERSON IN ADDRESS. R11- NOTICE RETURNED AS ADDRESSEE DECEASED. R12 NOTICE RETURNED AS NO SUCH PERSON IN ADDRESS. R13, R14 SERVED. R15 NOTICE RETURNED AS DOOR LOCKED. R16- NO SUCH ADDRESSE. R17 SERVED. R18 TO R20- APP G RAMA GOPAL. R21 NOTICE NOT YET RETURNED. R22 NOTICE NOT YET RETURNED. R23 SERVED. R24 SERVED. LC RECORD RECEIVED.	VISAKHAPATNAM
27	AS/658/2023 IA 1/2023 Injunction Petition	PENKEY ESWARAMMA @ JAYAPRADA Vs PENKEY TATABBAI	T V JAGGI REDDY	N SIVA REDDY SR APP BY N SIVA REDDY. LC RECORD RECEIVED.	EAST GODAVARI
28	AS/253/2024 IA 1/2024 Condone Delay Petition IA 2/2024 Stay Petition	THE GENERAL MANAGER Vs B RAJENDRA PRASAD	PASALA PONNA RAO (SC FOR CENT GOVT.)	SR NOTICE RETURNED AS NO SUCH PERSON IN THIS D.NO. LC RECORD NOT RECEIVED.	ANANTAPUR

FINAL HEARING

29	AS/231/2017	ANDHRAVARAPU RATNA KUMARI Vs ANDHRAVARAPU NAGABHUSHAN RAO	V V SATISH	KARRI MURALI KRISHNA SR KARRI MURALI KRISHNA. LC RECORD RECEIVED.	VISAKHAPATNAM
30	AS/680/2017	CHINTHA VENKATA SATYANARAYANA & 5 OTHERS Vs G V N SWARJYA LAKSHMI & 4 OTHERS	Y V ANIL KUMAR	Y SUBBA RAO R1 TO R3 APP Y SUBBA RAO. R4 R5 NOT NECESSARY PARTIES VIDE C.T. L C RECORD RECEIVED.	WEST GODAVARI
31	AS/753/2017	VIJANAPALLI NAVAKOTI PULLA RAO (DIED) AND 3 OTHERS Vs CHINNI RADHAKRISHNA	MADHAVA RAO NALLURI	M RAVINDRA SR AP- M RAVINDRA. LC RECORD RECEIVED.	SPS NELLORE
32	AS/835/2017	STATE BANK OF INDIA (AGRI. DEVELOP BRANCH) Vs BADDUKONDA CHIRANJEEVIRAO	N ASHWANI KUMAR	GORLE GOPALAKRISHNA SR APP BY GORLE GOPALAKRISHNA. LC RECORD RECEIVED.	VIZIANAGARAM
33	AS/1090/2017	POTTI BALAJI Vs RACHAPUTI SUDHAMANI AND 2 OTHERS	MADHAVA RAO NALLURI	C SUBODH J SESHAGIRI RAO R1 APPE C SUBODH. R2 & R3 APPE J SESHAGIRI RAO. LC RECORD RECEIVED.	SPS NELLORE

34	AS/1367/2017	S. RAGHURAMIAH Vs Y. BHARATHAMMA	N SUBBA RAO	VIRUPAKSHA DATTATREYA GOUDA R1 APPE VIRUPAKSHA DATTATREYA GOUDA. R2 NOTICE RETURNED AS NO SUCH ADDRESSEE. LC RECORD RECEIVED.	KURNOOL
35	AS/184/2018	KANCHARAPU DANGEYALU Vs PEDDAKOTA RAM PRASADA RAO	S V R SUBRAHMANYAM	Y KANAKALINGESWARA RAO SR APP BY Y KANAKALINGESWARA RAO. LC RECORD RECEIVED.	SRIKAKULAM
36	AS/320/2018	VALLAMKONDA RAMA RAO Vs PABBISSETTI MADHAVI	SAI GANGADHAR CHAMARTY	R1 & R2 NOTICE RETURNED AS NO SUCH ADDRESSEE IN THIS ADDRESS. LC RECORD RECEIVED.	KRISHNA
37	AS/447/2018	VANGA ADI SESHU Vs IMMEDISSETTI LAKSHMINARAYANA GUPTA	NALLAMILLI NAGA SOMENDRA REDDY	P VIVEK R1 APPE P VIVEK. AS PER MEMO PROOF OF SERVICE VIDE USR/10456/24, R2 NOTICE RETURNED AS DECEASED (BUT RETURN COVER NOT ATTACHED) R3, R4 - SERVED (ACKNOWLEDGEMENT CARD OF R.NO.4 IS ATTACHED). AS PER MEMO PROOF OF SERVICE VIDE USR.NO.43712/24 R4-RETURNED AS DECEASED. LC RECORD RECEIVED.	WEST GODAVARI

ADMISSION

38	MACMA/687/2017 IA 1/2017(MACMAMP 1513/2017) Condone Delay Petition IA 1/2018 Permission Petition IA 1/2024 Permission Petition	UNITED INDIA INSURANCE COMPANY LTD. GUNTUR DIST Vs MOPARTHI NAGAMANI	D KODANDARAMA MURTHY	VASAVI RATNA KUMARI DANDAMUDI SOLOMON RAJU MANCHALAFOR (APSRTC) R1-APP. BY M/S VASAVI RATNA KUMARI DANDAMUDI. R2-APP. BY M/S SOLOMON RAJU MANCHALA. R3-SERVED. R4-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "NOT TRACED DOOR NUMBER"). L C RECORD RECEIVED.	GUNTUR
39	MACMA/777/2017 IA 2/2017(MACMAMP 1673/2017) Condone Delay Petition	UNITED INDIA INSURANCE CO LTD Vs GUMMADI VEERA RAGHAVULU & 5 OTHERS	VIJAYA KUMAR POTTURI	V VENKATARAMI REDDY RAMANA P.V R1-SERVED. R2 & R3-SERVED AS PER PREVIOUS ENDORSEMENT (ACKNOWLEDGEMENTS NOT RECEIVED FROM COMMON HIGH COURT). R4-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "LEFT"). R5-NOTICE SENT NOT YET RETURNED. R6-APP. BY M/S P V RAMANA (20686). L C RECORD NOT RECEIVED.	SPS NELLORE

40	MACMA/933/2017 IA 1/2017(MACMAMP 1926/2017) Condone Delay Petition	M CHINA GURAVIAIH GUNTUR DIST Vs SHAIK NAYAB PRAKASAM DIST & 1 OTHER	G V S MEHAR KUMAR	.	KIRAN KUMAR BALIGAMSETTI R1-NOTICE SENT NOT YET RETURNED (ACKNOWLEDGEMENT NOT RECEIVED FROM COMMON HIGH COURT). R2-APP. BY M/S KIRAN KUMAR BALIGAMSETTI. L C RECORD RECEIVED.	GUNTUR
41	MACMA/951/2017 IA 1/2017(MACMAMP 1976/2017) Condone Delay Petition IA 7/2017(XOBJ 19060/2017) Petition for Grounds	ANDRHA PRADESH STATE ROAD TRANSPORT CORP. KRISHNA DIST Vs ARIGALA JAGAN MOHAN RAO E.G.DIST & 2 OTHERS	VINOD KUMAR TARLADA (SC FOR APSRTC)	.	YALLABANDI RAMATIRTHA R1 AND R2-APP. BY M/S YALLABANDI RAMATIRTHA. FRESH NOTICE ISSUED TO R3, AS PER C.O. DATED 29.02.2024. R3-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "NO SUCH PERSON IN THIS ADDRESS"). L C RECORD RECEIVED.	EAST GODAVARI

INTERLOCUTORY

42	MACMA/1089/2019 IA 1/2023 Vacate Stay Petition	UNITED INDIA INSURANCE COMPANY LTD. Vs MADUPURI NARAYANA	N RAMA KRISHNA	.	NAGARAJU NAGURU R1-APP. BY M/S NAGARAJU NAGURU. R2-NOT NECESSARY PARTY VIDE C.T. LC RECORD NOT RECEIVED.	YSR KADAPA
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FINAL HEARING

43	MACMA/754/2016	SHAIK SAIDA Vs ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	G V S MEHAR KUMAR	.	SOLOMON RAJU MANCHALAFOR (APSRTC) P DURGA PRASAD SC FOR APSRTC SR-APP. BY M/S SOLOMON RAJU MANCHALA (22863) (S C FOR APSRTC). LC RECORD RECEIVED.	GUNTUR
44	MACMA/1597/2016 X OBJ/6/2024	THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs SMT. BAROTHU ANURADHA & 4 OTHERS	SOLOMON RAJU MANCHALAFOR (APSRTC)	.	BATTULA SANJIAIH GANDHI CH B R P SEKHAR R1 & R4 APP. BY M/S BATTULA SANJIAIH GANDHI (22382). R2 & R3-MINORS REP. BY R1 VIDE C.T. R5-NOT NECESSARY PARTY VIDE C.T. L C RECORD RECEIVED.	KRISHNA
45	X OBJ/6/2024	BAROTHU ANURADHA Vs THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION	BATTULA SANJIAIH GANDHI	.	-	-
46	MACMA/729/2016 IA 1/2017(MACMAMP 1811/2017) Addl. Evidence Petition MACMA/1719/2016 MACMA/2107/2016	PRATHIPATI YESU KRUPA Vs V. KOTAIAH	Y N ANJANEYACHARYULU	.	HARINATH REDDY SOMA R1-UNSERVED RETURNED, "LEFT" AS PER POSTAL ENDORSEMENT. R2-APP. BY M/S HARINATH REDDY SOMA. L C RECORD RECEIVED.	KRISHNA
47	MACMA/1719/2016 IA 1/2017(MACMAMP 1878/2017) Addl. Evidence Petition	P YESU KRUPA & 2 OTHERS Vs V.KOTAIAH ANR	Y N ANJANEYACHARYULU	.	HARINATH REDDY SOMA R1-UNSERVED RETURNED, "LEFT" AS PER POSTAL ENDORSEMENT. R2-APP. BY M/S HARINATH REDDY SOMA. L C RECORD RECEIVED.	KRISHNA

48	MACMA/2107/2016 IA 1/2017(MACMAMP 1876/2017) Addl. Evidence Petition	P G BEAULA KRISHNA DIST Vs V. KOTAIAH MYLAVARAM MANDAL AND 1 ANOTHER	Y N ANJANEYACHARYULU	HARINATH REDDY SOMA R1-UNSERVED RETURNED, "LEFT" AS PER POSTAL ENDORSEMENT. R2-APP. BY M/S HARINATH REDDY SOMA. L C RECORD RECEIVED.	KRISHNA
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SPECIALLY IDENTIFIED CASES

49	MACMA/1088/2016	UNITED INDIA INSURANCE COMPANY LIMITED Vs ARI KALYANI AND 5 OTHERS	GUDI SRINIVASU	K SRINIVASA PRASAD R1 TO R4-APP. BY M/S K SRINIVASA PRASAD. R5 & R6-SERVICE OF NOTICE HELD SUFFICIENT AS PER C.O. DATED 30.01.2024. L C RECORD RECEIVED	EAST GODAVARI
50	MACMA/2442/2016	RELIANCE GENERAL INSURANCE COMPANY LIMITED Vs MUPPIDI SUNEELA & 5 OTHERS	HARINATH REDDY SOMA	MANGENA SREE RAMA RAO R1-APP BY M/S M SREE RAMA RAO. R2&R3-MINORS REP BY R1 VIDE C.T. R4-NOTICE SERVED. FRESH NOTICE ISSUED TO R5 AS PER C.O.DT 29.01.2024. R5 - ITEM DELIVERED AS PER POSTAL TRACK AND THE POSTAL TRACK IS ENCLOSED. R6-NOTICE SERVED. L C RECORD RECEIVED.	WEST GODAVARI

NOTE:- AFTER DAILY LIST - WEEKLY LIST WILL BE TAKEN UP.